

Annexure 8

Name of the corporate debtor: Uniworth Textiles Limited;

Date of commencement of CIRP: 14-11-2024 (Copy of the order received on 25-11-2024)

; Revised List of creditors as on: 10-02-2025

List of operational creditors (Other than Workmen and Employees and Government Dues)

(Amount in Rs.)

Sl. No.	Name of Creditor	Details of Claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by Security Interest	Amount covered by guarantee ??	Whether related party ?	% of Voting share in CoC					
1	M/s Associated Chemicals	09-12-2024	7,11,707	-		No	Not Applicable	No	0	0	0	-	7,11,707	
2	National Securities Depository Limited	03-12-2024	87,320	87,320		No	Not Applicable	No	0	0	0	-	-	
3	BSE Limited	20-12-2024	23,75,045	23,75,045		No	Not Applicable	No	0	0	0		-	
4	Central Depository Services (India) Limited	08-01-2025	5,74,130	4,42,500		No	Not Applicable	No	0	0	0		1,31,630	
5	Techwool Trading Proprietary Limited	17-01-2025	4,16,74,165	-		No	Not Applicable	No	0	0	0		4,16,74,165	
	TOTAL		4,54,22,367	29,04,865								-	4,25,17,502	

Note - The claims have been provisionally admitted basis the documents submitted by the claimant and the limited information as handed over by the Suspended Board in this matter. The same shall undergo a change basis the additional clarification/ documents/ information made available to the RP.